

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4873/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated, Guwahati the 6<sup>th</sup> October, 2021.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/633, dtd. 30.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.10.2021 along with station leave permission from the morning of 13.10.2021 till the evening of 20.10.2021**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

4875

Memo NO.HC.VII-242/2010/4874-A, dated 6.10.2021  
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rita